NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Regulat 165

Av. ARIMETERM for vidya shales

ORDER

Counsel for the Petitioner present. Counsel for R1 to R5 present. No representation on behalf of R6. Counsel for R1 to R5 again prayed for time for filing counter. One last and final opportunity is given in the interest of justice for filing counter within two weeks by giving a copy to the other side. Thereafter, within one week the rejoinder will be filed by the Petitioner. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk